

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 275 of 2015 & IA No. 443 of 2015, 219 & 220 of 2016

Dated: 22nd August, 2017

In the matter of:

Damodar Valley Power Consumers Association & Anr.	...	Appellant(s)
Vs.		
West Bengal Electricity Regulatory Commission & Anr.	...	Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **31.10.2017.**

PPS/ Court Master

san